

Annexure-8

Name of the Corporate Debtor: SHWETA HOUSING AND HOSPITALITY PRIVATE LIMITED; Date of Commencement of CIRP: 18.12.2023; List of Creditors as on: 11.03.2024

List of Operational Creditors (other than Workman, Employees and Government Dues)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Central Depository Services (India) Limited	29/02/2024	38,745	38,745	Unsecured	0	0	No	0	0	0	0	0	
	TOTAL		38,745	38,745										



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